

ITEM NO.2

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 6916/2022

M/S KAMAKHYA TRADERS & ORS.

Appellant(s)

VERSUS

RAILWAY BOARD MINISTRY OF RAINWAYS . & ORS.

Respondent(s)

WITH

C.A. No. 7327/2022 (III-A)

)

C.A. No. 6917/2022 (III-A)

)

C.A. No. 6919/2022 (III-A)

)

C.A. No. 6918/2022 (III-A)

)

Date : 16-12-2022 This appeal was called on for hearing today.

For Appellant(s)

Ms. Sakshi Kakkar, AOR

For Respondent(s)

Mr. Shreekant Neelappa Terdal, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr Umesh Babu Chaurasia, Adv.

Mr. Amrish Kumar, AOR

UPON hearing the counsel, the Court made the following
O R D E R

All matters

Respondent nos. 1 to 6 in C.A. No.6916/2022, C.A. No. 7327/2022, C.A. No. 6917/2022, C.A. No. 6919/2022 and respondent nos. 1 to 5 in C.A. No. 6918/2022 are duly represented.

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Service is complete on respondent no.7 in C.A. No. 6916/2022 but none has entered appearance.

Parties may file statement of case, if any, within the stipulated period.

Registry to process the matters for listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar